

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 159 OF 2015 &
IA NO. 255 OF 2015**

Dated: 17th July, 2019

In the matter of:

Sri Avantika Contractors (I) Ltd.

...Appellant(s)

Versus

**Bihar Electricity Regulatory Commission
&Anr.**

...Respondent(s)

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today. The matter is posted on **27.09.2019.**

PS/Court Master

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